

cent. bagasse as the raw material the Shankarnagar Factory is going to use 100 per cent. bagasse.

**SHRI DEOKINANDAN NARAYAN:** May I know the capital required for this new newsprint factory, the place where it is going to be situated and how far the Government is going to share the capital?

**SHRI MANUBHAI SHAH:** It will be about five to six crores of rupees; the capacity is 30,000 tons and the place is Shankarnagar, near the Nizam Sugar Factory.

**SHRI DEOKINANDAN NARAYAN:** The last part, Government's share of the capital, remains unanswered, Sir.

**SHRI MANUBHAI SHAH:** It will be wholly owned by the government in the public sector.

**SHRIMATI T. NALLAMUTHU RAMAMURTI:** Is there such a direct correlation between consumption of paper and education and is it an ideal that we should compare our consumption with that of the U.S.A. and also measure the capacity?

**MR. CHAIRMAN:** This is not a discussion.

#### SLUM CLEARANCE COMMITTEE

\*329. **SHRI MAHESWAR NAIK:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a **Slum Clearance Committee** has recently been constituted by **Government** under the chairmanship of the Union Minister of Law; and

(b) if so, what are the functions of this Committee?

**THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU):** (a) Yes.

(b) The Committee has been asked to survey the problem and draw up a report. After that the Committee will

decide as to what particular steps it can take. The Committee will also keep in touch with developments in various parts of the country in regard to slum clearance.

**SHRI MAHESWAR NAIK:** May I know who the other members of the Committee are?

**MR. CHAIRMAN:** Do you know one Member, to ask for the others?

**SHRI JAWAHARLAL NEHRU:** The Chairman is Shri Sen, Minister of Law and then we have a representative each of the Ministry of Works, Housing and Supply; Finance; Home Affairs; Planning Commission; Prime Minister's Secretariat; Commerce and Industry; Health; Community Development and the Town Planning Organisation of Delhi.

**SHRI MAHESWAR NAIK:** May I know whether the jurisdiction of the Committee is confined to the urban areas or whether it will extend to the rural areas also?

**SHRI JAWAHARLAL NEHRU:** It has no jurisdiction anywhere. It is only a Committee to see what is being done, think about it and report. It is not an executive committee.

**SHRI BHUPESH GUPTA:** May I know whether the Committee is aware of the fact that the Slum Clearance Bill now before the West Bengal Assembly has met with stiff opposition on the part of all the opposition parties and the public?

**SHRI JAWAHARLAL NEHRU:** I do not know, Sir. He asks whether the Committee is aware of something. I do not know what the Committee is aware of and what it is not aware of. How can I speak of what the Committee is aware of or not.

**SHRI BHUPESH GUPTA:** The hon. Prime Minister said that the Committee would see things in the various

parts and that is why I ask the question whether the Committee knows that there is a Slum Clearance Bill in Bengal which is being stiffly opposed by all sections of the public except the Congress Party? We would like to know whether he is aware of it.

MR. CHAIRMAN: You are drawing the attention of the Committee to a fact.

SHRIMATI SAVITRY DEVI NIGAM: May I know the number of times this Committee has met and when this Committee is likely to submit its report?

SHRI JAWAHARLAL NEHRU: My colleagues say that it has met three times. As to when it will submit its report, I do not know—that is the full report—but partial reports of the meetings have been sent to me.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether it is not desirable to take some of the representatives of the slum workers and the slum dwellers in this Committee?

SHRI JAWAHARLAL NEHRU: No, Sir, it is not desirable at all because that will change the whole nature of the Committee.

मजदूरों के लिये खोले गये शिक्षा तथा  
सफाई-स्वास्थ्य सम्बन्धी केन्द्र

\*३३०. श्री राम सहाय : क्या श्रम तथा सेवा नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के विभिन्न भागों में मजदूरों के लिये शिक्षा तथा सफाई-स्वास्थ्य सम्बन्धी कितने केन्द्र अब तक खोले गये हैं ; और

(ख) उन केन्द्रों में कितन बालक तथा बालिकायें शिक्षा प्राप्त करती हैं और स्वास्थ्य लाभ करती हैं ?

†[EDUCATIONAL AND HYGIENE-CUM-HEALTH CENTRES OPENED FOR LABOURERS

\*330. SHRI RAM SAHAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of educational and hygiene-cum-health centres so far opened for labourers in different parts of the country; and

(b) the number of boys and girls who receive their education and improve their health at those centres.]

श्रम उपमंत्रो (श्री आबिद अली) :

(क) और (ख) सूचना आसानी से प्राप्त नहीं की जा सकती ।

†[THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) and (b). The information is not readily available.]

FINANCIAL ASSISTANCE TO IMPLEMENT SCHEMES FOR THE DEVELOPMENT OF SILK INDUSTRY

\*331. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have sanctioned financial assistance for implementing schemes for the development of the silk industry; and

(b) if so, what is the amount?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) A statement giving the information for the years 1951-52 to 1957-58 is laid on the Table of the Sabha. [See Appendix XX, Annexure No. 30.]

SHRI V. K. DHAGE: May I know the terms on which these loans are given?

SHRI MANUBHAI SHAH: There are different schemes and different loans.

†[ ] English translation.